

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.3402  
TO BE ANSWERED ON 15.03.2018**

**ACCESS TO ELECTRICITY IN A&N ISLANDS**

**3402. SHRI BISHNU PADA RAY:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether it is true that about 4311 families (Post 78 encroachers) are residing in the forest encroachment area in A&N Islands without access to electricity;**
- (b) whether the Union Territory Administration has prepared any plan for providing Solar Home Light system to all the households in forest area under PM Sahaj Bigili Har Ghar Yojana (PMSBHGY) launched by the Government as it has been done under SBM toilets in reserve forest; and**
- (c) if so, the details thereof and the action taken by the UT Admn. and the proposed plan of action thereof and the expected date for implementation of the scheme?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND  
NEW & RENEWABLE ENERGY**

**( SHRI R. K. SINGH )**

**(a) : As informed by Andaman & Nicobar Administration, there are about 3538 Post-1978 forest encroachers spread over in the Forest Divisions of Diglipur, Mayabunder, Middle Andaman, Baratang, South Andaman and Little Andaman without access to electricity.**

**(b) & (c) : Installation of Solar Home Lighting System to Post 1978 Forest encroachers, who are under orders of the Hon'ble Supreme Court for eviction from forest land, would require prior approval from the Hon'ble Supreme Court.**

**So far, Administration of Andaman & Nicobar has not submitted any proposal for providing Solar Home Light System under Pradhan Mantri Sahaj Bijli Har Ghar Yojana-Saubhagya.**

\*\*\*\*\*

